

GLIMPSES OF POSH GENDER SENSITIZATION WORKSHOP -2025

The Hon'ble Committee for Prevention of Sexual Harassment of Women in the office/workplace in the High Court (Internal Complaints Committee) had



organized a Workshop captioned as 'Workshop on Prevention of Sexual Harassment of Women at Workplace and Gender Sensitization : Regenerating Values, 2025' on 04.04.2025.



The objective was to sensitize the employees and Advocates of the High Court about the

provisions of the Sexual Harassment at Workplace (Prevention, Prohibition and Redressal) Act, 2013 or the POSH Act. About 600 persons had attended the workshop. Sensitization was aimed at by way of short and crisp deliberations, presentations which were also depicted through music and dance.



The programme initiated with the lighting of the lamp. The Hon'ble Chairperson of the Committee welcomed the dignitaries and the Hon'ble The Chief Justice, High



Court at Calcutta, delivered the key note address of the program. Through the welcome note, the Hon'ble Chairperson Hon'ble Justice Shampa Sarkar touched upon the main facets of the POSH Act, 2013, its magnitude, boundaries, the actions to be categorized as sexual

harassment and the legal ramifications of the same. The Hon'ble Chief Justice explained the idea behind the POSH Act and the necessity to ensure a safe and

dignified working environment for women in the High Court and emphasized the significance of the POSH Act, with lucid examples. The Hon'ble Chief Justice had also presented a book on POSH Act to the Committee on the occasion. The vote of thanks was delivered by Hon'ble Justice Amrita Sinha, Hon'ble Member of the Committee.



Through two musical performances the upliftment of woman and the courage and vigour to stand against the wrongs were beautifully depicted. The message



was clear – 'Humanity is valued' and 'let the light reign in our lives'. In a first of its kind the Hon'ble Committee comprising the Hon'ble Chairperson Hon'ble Justice Shampa Sarkar, Hon'ble

Members

Hon'ble Justice Amrita Sinha and Hon'ble Justice Suvra Ghosh accompanied by the Assisting Registrar of the Committee made





an attempt to spread this notion through songs. The Young Advocates' group was next and they had further carried on the message to portray a woman to be strong who should stand up for her rights.

The Ld. Registrar General with the assistance of the Ld. Registrar Commercial Court made a presentation, generating awareness about the definitions of workplace, about the actions constituting



sexual harassment and also the manner of redressal and punishment.

The program ended with a dance drama presented by the employees of the High Court. By way of a short script, dance and recitation the consciousness about the acts and actions coming under POSH Act had been represented.

